

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 23.03.2015
Court No. : 6
Item No. : 65

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 14040 OF 2014
WITH PRAYER FOR INTERIM RELIEF

U.O.I. & ORS.

...PETITIONERS

VERSUS

RAM ASHREY TRIPATHI

...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 09.05.2014, when the Court was pleased to pass the following order:

“Delay Condoned.
Issue notice.”

Accordingly, show cause notice was issued to the sole respondent on 31.07.2014 through registered A.D. post. Ms. Asha G. Nair, Advocate has put in appearance on behalf of sole respondent and has also filed Counter Affidavit and the same is being circulated to the Hon'ble Court.

Service of show cause notice is complete.

Thereafter, the matter above mentioned was lastly listed before the Court of Ld. Registrar on 12.02.2015, when he was pleased to pass the following order:

“Counter affidavit of the sole respondent is already filed.
Registry to process for listing before the Hon'ble Court as per rules.”

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 21st day of March, 2015.

ASSISTANT REGISTRAR

Copy to:

Mr. Shreekant N. Terdal, Advocate
Ms. Asha G. Nair, Advocate

ASSISTANT REGISTRAR